CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Civil Contempt Application NO. 115 of 2005.

IN

Original application No. 1433 of 2004.

Allahabad this the 20th Day of December 2005.

Hon'ble Mr. K.B.S Rajan, Member-J Hon'ble Mr. A.K. Singh, Member-A

Swantra Babu Sharma S/o Raghunandan Prasad Sharma, C/o Haribans Kumar Saxena, Advocate, Mohalla Adarsh Nagar, Gali No.3 Sudaun presently posted as SPM Police Line, Badaun, U.P.

.....Applicant.

(By Advocate: Sri R.C. Pathak)

Versus.

S.B. Misra, Superintendent of Post Offices, Badaun Division, Badaun.

.....Respondent

(By Advocate: Sri Saumitra Singh)

ORDER

By Hon'ble Mr. K.B.S Rajan, J.M.

Heard Sri R.C. Pathak counsel for the applicant and Sri S. Singh counsel for the respondents.

2. The learned counsel for the respondents has made available a copy of the order dated 18.12.2005 whereby operation of the judgment and order dated 31.3.2005 has

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been stayed till further orders. A copy of the stay order has also been given to the counsel for the applicant along with counter affidavit. It has been stated that the applicant has moved an application for vacation of the stay before the High Court, which is scheduled, for hearing on 20.1.2006. Be that as it may be, so for C.C.P. is concerned, the same is dismissed and notices are discharged, with a liberty to revive in case stay is vacated. Short counter has also been filed, which is taken on record.

Member-A

Member-

Manish/-